## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 2/AId /2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: 9 of 1BC Gde 2016 (Kampur Plastipack Ltd)

SECTION OF THE COMPANIES ACT: U/S of the companies Act,

SI. NO.

Name

Designation Ankur Srivastava Company Sceretary Applicant

Representation

Signature

1.

2.

Order dated 07.03.2017

CP NO 2/Ald/2017 M/s. Kanpur Plastic Pack Pvt. Ltd.

Shri Ankur Srivastava CS represent company petition he files affidavit of proof of service. However, the report of central Government through RD/OL is still awaited. The case is adjourned for filing of report.

The matter be listed on 03.04.2017.

Shri H.P Chaturvedi (Member Judicial)

Dated 07.03.2017